

THE GAUHTI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 14th of June, 2024

NO.HC.VII-54/2024/5257/A### In partial modification of this Registry's earlier notification **No.HC.VII-54/2024/4130/A** dated **06.05.2024** and as requested by the District & Sessions Judge, Golaghat, the Hon'ble Gauhati High Court has been pleased to direct Smti Sukanya Gogoi, Sub-Divisional Judicial Magistrate(S), Golaghat to attend the "**Orientation Programme on New Criminal Laws**" scheduled to be held w.e.f **24-06-2024 to 26-06-2024** from **10:00 A.M. to 05:15 P.M.** instead of 20-06-2024 to 22-06-2024, at the Judicial Academy, Assam.

The nominated Officer is requested to report at the venue (Judicial Academy, Assam) **on 24-06-2024 at 9.30 A.M.** for the aforementioned orientation programme.

By Order,
Sd/- Utpal Rajkhowa
REGISTRAR (JUDICIAL)(i/c)

Memo No.HC.VII-54/2024/5258/A

Dated: 14-06-2024

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officer is placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) she will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin. / Vigilance / Esstt. (i/c.)), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District and Sessions Judge, Golaghat

(He is requested to inform the concerned Judicial Officers about this notification)

6. Smti Sukanya Gogoi, Sub-Divisional Judicial Magistrate(S), Golaghat.

7. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).

8. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.

9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

10. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

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14/6/24

REGISTRAR (JUDICIAL)(i/c)